

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-73/PB/2017

In the matter of :

Anant Overseas (P) Ltd

Vs.

Global Houseware Limited

.. PETITIONER

.RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 22.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner

: Mr. Pradeep Dahiya, Advocate

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.11.2017